

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA



OA. 350/156/2019

Date of order: 22.03.2021.

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

TATHAGATA SAHA
VS.
R.R.B. (METRO RAIL)

For the Applicant : None

For the Respondents : None

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

None appeared on behalf of the applicant on earlier several occasions even today despite repeated calls.

2. Therefore, it seems that the applicant has lost interest to pursue the matter further.

3. Accordingly, the OA is dismissed for default invoking Rule 15(1) of CAT (Procedure) Rules, 1987.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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